

**ARRANGEMENTS FOR THE SALE OF COURT STAMP AT TIS HAZARI COURTS**

115. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that arrangements for the sale of Court stamps at the Courts situated at Tis Hazari, Delhi are unsatisfactory and there is at present a scope for black-marketing in their sale; and

(b) if so, whether Government will make suitable arrangements there or the easy sale and purchase of Court stamps?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b). There are 7 stamp-vendors working at Tis Hazari Courts and this number is considered adequate and satisfactory. Regular inspection of stamp vendors to ensure that they do not indulge in malpractices such as black-marketing etc. is conducted and suitable action taken against stamp vendors committing irregularity. As such there is little scope for black-marketing of court stamps in their sale.

**CHALLANS OF DEFIANCE OF TRAFFIC RULES**

116. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state how many challans were made for defiance of traffic rules in the Capital in the years 1961-62, 1962-63 and 1963-64 and what amount was recovered as fines?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS):

Period	No. of challans	Amount of fines Rs.
1961-62 . . . . .	1,51,662	11,35,700
1962-63 . . . . .	1,05,755	12,54,808
1963-64 (upto to 31-10-65)	47,126	8,58,195

**HOME MINISTER'S STATEMENT REGARDING PROGRESS OF THIRD PLAN**

117. SHRI JAIRAMDAS DAULAT-RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that he made an important statement at the latest meeting of the Northern Zonal Council at Chandigarh relating to the progress, of the Third Five Year Plan; and

(b) if so, whether he will lay on the Table of the House the text of the relevant portion of his speech?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b) A copy of the opening statement made by the Home Minister at the seventh meeting of the Northern Zonal Council on 14th October 1963 is attached.

**STATEMENT**

*Speech of Shri G. L. Nanda, Union Minister of Home Affairs, at the 7th meeting of the Northern Zonal Council at Chandigarh on 14th and 15th October, 1963.*

It gives me great pleasure to be present today in your midst and welcome you to this meeting of the Northern Zonal Council.

This is the first time that I am attending a meeting of one of the Zonal Councils, but over the last seven years or so, I have watched with interest their working and progress. These Councils, as you know, were set up to provide a high level forum for developing the habit of co-operative working amongst the States. Emotional integration, shedding of narrow loyalties, intimate collaboration in dealing with matters of common interest, co-operation in ensuring successful and speedy implementation of major development projects, maintenance of an atmosphere conducive to the settlement of disputes, amongst neighbouring States attending to the problems of linguistic minorities and matters